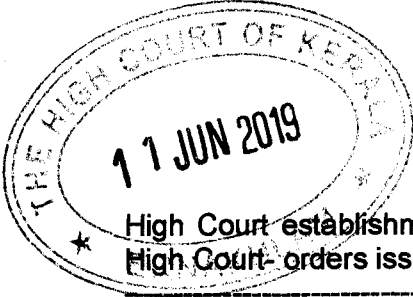


047973

The High Court of Kerala

Kochi- 682 031  
Dated- 04.06.2019



Proceedings

High Court establishment- promotion to the category of Office Superintendent (H.G),  
High Court- orders issued.

Read:- High Court proceedings No.A5-7584/2019 dated 30.05.2019.

Order No. A5-95206/2016

Smt.K.Prakasini, Office Superintendent, High Court now working as Section Officer/Court Officer, High Court in the scale of pay of Rs.36600-79200 is promoted as Office Superintendent (H.G), High Court in the scale of pay of Rs.40500-85000 vice Sri.E.M.Padmakumar, Office Superintendent (H.G) retired from service on superannuation as per the High Court proceedings read above. Smt.K.Prakasini will hand over the charge of Section Officer/Court Officer to Smt.Rajani K.S., Section Officer (H.G)/ Court Officer (H.G.), High Court and will take charge as Office Superintendent (H.G) from Smt.V.A.Rita, Office Superintendent (H.G.), High Court, forthwith.

Smt.K.Prakasini is posted to the Copying Section, High Court. She will cease to be eligible for compensatory allowance for attending cause list work.

(By Order)

  
K. Harpal  
Registrar General

To

The persons concerned.  
The Accountant General (A&E), Kerala, Thiruvananthapuram (2 copies)  
The Joint Registrars concerned.  
The Deputy Registrars concerned.  
The Assistant Registrars concerned.  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The G (Accounts- I, II & III) Sections, High Court  
✓The IT Section, High Court(for publishing in the High Court website)  
The A3, A4, A7 and A8 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock file.